

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 807/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Barclays Technology Centre India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---------------------|---------------------------------------|--|
| 1. | Mr. Tapan Deshpande | Advocates, i/b Civil Amarchand |  |
| 2. | Ms. Priya Patwa | Mangaldas, Adv. for Petitioner Co. |  |

ORDER

CSP 805/230-232/NCLT/MB/MAH/2017
CSP 807/230-232/NCLT/MB/MAH/2017

Company petitions are admitted. List this matter on 18.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)